

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2044**  
(TO BE ANSWERED ON 08.08.2024)

**NATIONAL RECRUITMENT AGENCY**

**2044. SHRI RANDEEP SINGH SURJEWALA:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the total number of examinations conducted by National Recruitment Agency (NRA) since 2021;
- (b) the details of the budget allocated and utilised by the NRA since 2021, year-wise;
- (c) the difference between National Testing Agency (NTA) and NRA in its aims, objectives, and functions; and
- (d) the details of the findings of an Expert Advisory Committee set up by Government in 2022 for the finalisation of technology to conduct the examination?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (d): NRA is conducting a detailed study of the prevalent recruitment systems in Central and State Governments and the procedure followed by various Public Examination Authorities (PEAs) for conduct of examination and also examining the issues which are likely to arise in the New exam system and address them ab initio so as to conduct a free and fair examination. NRA is also in the process of developing protocols and policy frameworks to address various issues associated with conduct of new exam system as well as evolving effective means for ensuring compliance of Normative Standards and Guidelines by all concerned.

Details of funds allocated to NRA from 2021-22 to 2023-24.  
(in crores)

Year	2021-22	2022-23	2023-24
Allocation	129.61	0.1	10.10
Release	58.32	00	00
Expenditure	13.80	12.27	12.68

National Testing Agency (NTA) was established in 2018 as specialised body to conduct examinations for entrance to Higher Education institutions. NRA has been set up to conduct

Contd.-2/-

Common Eligibility Tests (CETs) to shortlist candidates for vacancies of Group 'B' Non-Gazetted posts, Group 'B' Gazetted posts, which are exempted from consultation with the Union Public Service Commission (UPSC); Group 'C' posts in the Government and equivalent posts (where no such classifications exist) in instrumentalities of the Government, for which similar eligibility conditions have been prescribed.

NRA constituted an Expert Advisory Committee (EAC) to give recommendations on various aspects of CETs proposed to be conducted by NRA such as fee structure, scheme of Examination, syllabus, technology to be adopted etc. The Committee submitted its findings to NRA. The findings of the Committee inter-alia include various technologies solution to prevent mal-practices in conduct of Computer Based Tests (CBTs).

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